

आयकर अपीलीय अधिकरण "बी" न्यायपीठ पुणे में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER  
AND  
SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER

आयकर अपील सं. / ITA Nos. 515 & 516/PUN/2019  
निर्धारण वर्ष / Assessment Years : 2008-09 & 2009-10

Shri Vivek Ramchandra Pradhan  
212/2, Hadapsar,  
Pune-411 028  
PAN : ABEPP7426D

.....अपीलार्थी / Appellant

बनाम / V/s.

The Deputy Commissioner of Income Tax,  
Central Circle-1(1), Pune.

.....प्रत्यर्थी / Respondent

Assessee by : Shri Prayag Jha  
(Withdrawal Applications)

Revenue by : Shri Mahadevan A M Krishnan

सुनवाई की तारीख / Date of Hearing : 21.04.2021

घोषणा की तारीख / Date of Pronouncement : 21.04.2021

**आदेश / ORDER**

These two appeals preferred by the assessee emanates from the different orders of the Ld. CIT(Appeals), Pune-11 dated 04.12.2018 for the assessment years 2008-09 & 2009-10 as per the grounds of appeal on record.

2. The Ld. AR for the assessee submitted that the assessee wants to withdraw the grounds of appeals in light of the assessee opting for resolution under the provisions enumerated in the Direct Tax Vivad Se Vishwas Act,

2020 (‘the VSV Act’) and has filed respective withdrawal applications along with Form-3 in this regard.

3. The Ld. DR has no objection in case the assessee wishes to withdraw the appeals. Hence, we permit the withdrawal. Appeals of assessee are dismissed being withdrawn.

4. In the result, **appeals of the assessee are dismissed as withdrawn.**

Order pronounced on 21<sup>st</sup> day of April, 2021

Sd/-  
**(Inturi Rama Rao)**  
ACCOUNTANT MEMBER

Sd/-  
**(S.S. Viswanethra Ravi)**  
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 21<sup>st</sup> April, 2021  
SB

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeals), Pune-11
4. The Pr. CIT (Central), Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, “बी” बेंच, पुणे / DR, ITAT, “B” Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

निजी सचिव / Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.

|    |  | Date       |          |
|----|--|------------|----------|
| 1  | Draft dictated on                                  | 21.04.2021 | Sr.PS/PS |
| 2  | Draft placed before author                         | 21.04.2021 | Sr.PS/PS |
| 3  | Draft proposed and placed before the second Member |            | JM/AM    |
| 4  | Draft discussed/approved by second Member          |            | AM/JM    |
| 5  | Approved draft comes to the Sr. PS/PS              |            | Sr.PS/PS |
| 6  | Kept for pronouncement on                          |            | Sr.PS/PS |
| 7  | Date of uploading of order                         |            | Sr.PS/PS |
| 8  | File sent to Bench Clerk                           |            | Sr.PS/PS |
| 9  | Date on which the file goes to the Head Clerk      |            |          |
| 10 | Date on which file goes to the A.R                 |            |          |
| 11 | Date of dispatch of order                          |            |          |